NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA (CAA) No. 25/Chd/Hry/2017

IN THE MATTER:

Present: -

TotipotentSC Scientific Product Pvt. Ltd.
.....Transferor-petitioner company no. 1
and

TotipotentRX Cell Therapy Pvt. Ltd.
....Transferee-petitioner company no. 2

petitioner-companies.

Authorized representative of petitioner-companies seeks time to argue the matter. List the case on 08.01.2018.

Ms. Priyanka Duggal, Practicing Chartered Account for

Sd/-(Justice R.P. Nagrath) Member (Judicial)

December 11, 2017